

1	2	3
Lohia Machines Ltd.	Vespa XE	10,911.18
	Vespa 150	9,685.16
	Vespa 150 DZ	10,992.01
Andhra Pradesh Scooters Ltd.	Vespa PL 170	8,200.00
Maharashtra Scooters Ltd.	Priya	6,440.00
Scooters India Ltd.	Vijai Super	7,335.00
	Lambretta Cento	5,825.00
Automobile Products of India Ltd.	Lamby 150	6,650.00
	Lamby Polo 150	7,250.00

Closing of branch post offices in Himachal Pradesh

8130. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a number of Branch Post Offices which are under-going loss are proposed to be closed in Himachal Pradesh during the year 1986-87;

(b) if so, the details of these Branch Post Offices, Division-wise, including the amount of loss during the past year and the projected loss for the current year;

(c) whether the Himachal Pradesh Government has offered to pay the NRC (non-refundable contribution) and requested the Postal authorities not to close down any office;

(d) if so, whether Government propose to reconsider the decision and ensure that no Branch Post Office is closed in view of the utility for the rural areas and the offer of the State Government in this regard; and

(e) the likely date by which suitable instructions would be issued in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Closure of some branch post offices as indicated in reply to part (b) of the question during 1986-87 was contemplated.

(b) Division-wise information is as under :

Name of Divn.	No. of Branch Post Offices		Amount of loss
Chamba	2	Rs.	1,061.77
Dharmasala	20	"	56,193.77
Dehra	4	"	41,675.34
Hamirpur	10	"	48,995.76
Solan	28	"	1,70,453.57
Mandi	33	"	98,754.81
Shimla	48	"	1,02,973.74

The amount of loss includes past year and projected loss in some cases.

(c) Yes Sir.

(d) Yes Sir.

(e) Instructions have already been issued.

**Khadi and Village Industries set up
in Orissa**

8131. SHRI ANADI CHARAN DAS : Will the Minister of INDUSTRY be pleased to state the number of Khadi/village/individual industries set up with KVIC aid/finance/loan, district-wise in Orissa during the last two years with amount spent ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : The information is being collected.

**Temporary telephone connections in
Calcutta**

8132. SHRI ATISH CHANDRA SINHA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of telephones (temporary) sanctioned and installed during the period of October to December, 1985 in different exchanges of Calcutta Telephone under the administrative jurisdiction/charge of the Area Managers South and Central;

(b) whether most of the telephones were given for a period of six months each and even after installation of such connections most of them remained unserviceable to the respective subscribers;

(c) if so, whether a few subscribers have since represented to extend the period of six months by the period for which their respective telephones remained unserviceable or dead or inoperative; and

(d) if so, the facts thereof and the steps being contemplated to extend the benefit of further period for which their telephones remained dead or inoperative ?

THE MINISTER OF STATE OF THE

MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The total number of temporary telephones sanctioned and installed during the period of October, 1985 to December 1985 in different exchanges under Area Managers South and Central of Calcutta Telephones are given below :

	Sanctioned	Installed
Area Manager (South)	49	49
Area Manager (Central)	23	27

(b) Most of the telephones were given for six months each. Faults of different types occurred on some of the above mentioned telephones after installation which were rectified.

(c) and (d) Does not arise in view of reply to part (b) above.

Nationalising drug industry

8133. DR. SUDHIR ROY : Will the Minister of INDUSTRY be pleased to state :

(a) whether 70 per cent of the drugs sold in India should be banned as those are spurious and harmful;

(b) whether Government are thinking in terms of nationalising the drug industry;

(c) if so the details of the proposed nationalisation; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAYCHANDRA SINGH) : (a) and (b) No, Sir.

(c) Does not arise.

(d) Nationalisation of the drug Industry is not a viable proposition.